

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 9606/2016

DWARIKESH SUGAR INDUSTRIES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 170684/2023 - EARLY HEARING APPLICATION)

Date : 19-04-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) M/S. Parekh & Co., AOR
Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.

For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 170684/2023:

On hearing the learned counsel for the appellant, the I.A. is
allowed.

List the appeal on 31.07.2024.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)